

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED OPERATING IN REAL ESTATE
ACTIVITIES AT REGISTERED OFFICE AT UNIT NO. 502, BUILDING D MALL, NETAJI
SUBHASH PLACE, PITAMPURA NEW DELHI 110034 & PROJECT SITE ADDRESS AT
SECTOR 109, DWARKA EXPRESSWAY, GURUGRAM, HARYANA 122011**
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS			
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED PAN: AAECG6418M CIN: U70109DL2012PTC230637		
2.	Address of the registered office	Unit No. 502, Building D Mall, Netaji Subhash Place, Pitampura New Delhi 110034		
3.	URL of website	NA		
4.	Details of place where majority of fixed assets are located	Michael Schumacher World Tower situated at Sector 109, Dwarka Expressway, Gurugram, Haryana 122011		
5.	Installed capacity of main products/ services	Residential Unit	Sanct Ioned (Units)	Sold (Units)
		Block F	110	46
		EWS 2	20	0
6.	Quantity and value of main products/ services sold in last financial year	Nil		
7.	Number of employees/ workmen	Nil		
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Prospective Resolution Applicants may submit their request to the Resolution Professional at cirp.goldenpeacock@gmail.com		
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Prospective Resolution Applicants may submit their request to the Resolution Professional at cirp.goldenpeacock@gmail.com		
10.	Last date for receipt of expression of interest	29.04.2026		
11.	Date of issue of provisional list of prospective resolution applicants	09.05.2026		
12.	Last date for submission of objections to provisional list	14.05.2026		
13.	Date of issue of final list of prospective resolution applicants	24.05.2026		
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.05.2026		
15.	Last date for submission of resolution plans	28.06.2026		
16.	Process email id to submit Expression of Interest	Email ID: cirp.goldenpeacock@gmail.com		
17.	Details of the corporate debtor's registration status as MSME.	Not Registered		

For Golden Peacock Residence Pvt. Ltd. (In CIRP)


Ashish Singh
Resolution Professional

IP Reg. No: IBBI/IPA-002/IP-N00416/2017-18/11230

Ashish Singh, Resolution Professional
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